

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 17.08.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3700 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Bajrang Steel trading Company (India) Pvt. Ltd. Vs. Ramkrishna Engineering Pvt. Ltd.	Dhruv Surana
2.	I.A. No. 3699 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Sanjeev Azad Vs. Desh Deepak RP of RIA Construction Ltd. & Ors.	Harsh Gurbani

Copy to: -

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- 2. Website: wwaw.nclat.nic.in**

By order
-sd/-
Assistant Registrar